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Acceptance of Levy by FCI from Millers

5068. SHRI AHMED MOHMEDBHAI PATEL: Will the Minister of FOOD be pleased to state:

- (a) whether Government have asked the Food Corporation of India not accept levy rice from millers more than it is legally allowed;
- (b) if so, what are the reason for issuing this directive;
- (c) whether it has also been brought to the notice of Government that millers are procuring cheaper rice from the open market and passing it off to FCI as levy rice;
- (d) if so, whether the estimates of 7th March, 1994, show that the rice procurement had crossed 11:81 million tonnes;
- (e) if so, to what extent it was more in comparison to the previous year;
- (f) whether it has also been reported that the procurement pace of rice has slackened considerably and that this year the rice procurement is not likely to exceed: and

(g) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) and (b) Government has decided not to accept levy rice beyond the statutory limit in any of the States. However, in the case of Andhra Pradesh and Orissa which are having two distinct procurement iseasons paddy, it has been agreed to accept the levy rice in exeess of statutory limit prescribed for a particular season to be adjusted in due course for the whole year.

- (c) Government is not aware of any such case.
- (d) and (e) A quantity of 11.82 million tonnes of rice has been procured during 1993-94 Kharif Marketing Season till 7th March, 1994, as against a corresponding procurement of 7-77 million tonnes of rice during 1992-93 Kharif Marketing season.
- (f) and (g) Procurement of rice during 1992-93 and 1993-94 Kharif Marketing season is as under:—

(In lakh ronnes)

 1992-93	1993-94
117-93	125·22 (as on 25-4-1994)

वीनी के भूल्यों में उतार-चढ़ाव

5069. भी सुन्दर सिंह भंडारी क्या साध मंत्री यह बताने की कृपा करोंगे कि :

- (क) हाल के समय में चीनी के मृत्यों में भारी उतार-चढ़ाव होने के क्या कारण हैं;
- (ख) मार्च, 1994 की तुलना में अप्रैल, 1994 के लिए चीनी का कम कोटा जारी करने के क्या कारण ह⁵; और

(ग) चीनी के मुख्यों को स्थिर करने होतु सरकार द्यारा काँग-काँग से कदम उठाए जा रहे हैं?

खाद्य मंत्रालय के राज्य मंत्री (श्री कल्य नाभ राय): (क) घरेलू खपत के लिए चीनी के मासिक खुली बिक्की कोटे की मात्रा का निर्धारण उत्पादन, स्टाक, आवश्यकता, अन्य वैकल्पिक मीठा कारकों जैसे गृड़ ल खांडसारी को उपलब्धता को ध्यान में रखते हुए किया जाता है। रिलीज प्रक्रिया को विवेकपूर्ण तरीके से विनियमित किया जाता है जिससे उप-